

TELECOM REGULATORY AUTHORITY OF INDIA

Press Release No. 33/2005

TRAI defines National and International Roaming

The Telecom Regulatory Authority of India hereby further amends the Telecommunication Interconnection Usage Charges Regulation, 2003(4 of 2003) and defines National and International Roaming.

Roaming means the ability for a cellular subscriber to automatically make and receive voice calls, data and to access other services while traveling outside the geographical coverage area of the home network, by using the visited network. It is national roaming when visited network and the home network of the subscriber are in the same country and it is international roaming when visited network and home network of the subscriber are in different countries, subsequent to this definition applicability of ADC on calls originated from national and international subscriber shall be as follows :

“All calls from the National Roaming subscribers shall be treated as Long Distance calls and all calls from International Roaming subscribers shall be treated as incoming international call for ADC purposes. As such for all calls from National roaming subscribers while in a different Service Area, ADC charge as applicable for National Long Distance calls shall be applicable at the rate of Rs 0.30 per minute. For International Roaming Subscriber while making any call while in India, an ADC of Rs .3.25 per minute shall be applicable.

For all calls from Roaming subscriber, the access deficit amount is to be collected by the visited network operator and paid to BSNL.”